

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/96(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	INCOME TAX OFFICER WARD 3(1) VS ROC WEST BENGAL [IN THE MATTER OF OUTFIT INFRA VENTURE PRIVATE LIMITED]
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. Sunil Kumar Singhania, Adv.] For the Appellant (ITO)

Ms. Kalpana Singhania, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15th July, 2024**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**